

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 220

Company Appeal-208/252/2022

IN THE MATTER OF:

Income Tax Officer, Ward 3(1)

...

Appellant

Versus

RoC (Arora Fincap Pvt. Ltd. & Ors.)

...

Respondent

Under Section: 252

Order delivered on 17.01.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Appellant : Mr. Sanjay Kumar and Ms. Easha Standing
Counsels

ORDER

Due to paucity of time, the matter is re-notified to 28.02.2023.

**Sd/-
COURT OFFICER**